

HIGH COURT OF PUNJAB AND HARYANA

NOTIFICATION

No. 70 Gaz. II. XVII. I Dated Chandigarh; the 17/05/2021

Under Section 47 of the Punjab Courts Act (VI of 1913) as amended upto date, it is hereby notified, for general information that during the year, 2021, vacation will be observed by all the Civil Courts, original and Appellate, in the States of Punjab, Haryana and the Union Territory: Chandigarh, Subordinate to the High Court from 1.06.2021 to 30.06.2021.

13200

18/5/21

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

[Signature]
Registrar (Gaz. II)
for Registrar General

Endst No. 9953 /Gaz. II. XVII. I Dated Chandigarh; the 17/05/2021

Copy forwarded for information to:-

1. The Registrar, Supreme Court of India, New Delhi.
2. The Chief Secretary to Govt. of Punjab/Haryana.
3. The Home Secretary to Govt. of Punjab/Haryana/U.T Chandigarh
4. The Advisor to Administrator, U.T. Chandigarh.
5. The Secretary to the President of Indian Republic, New Delhi
6. The Secretary, High Court Bar Association, Chandigarh.
7. The Advocate General, Punjab/Haryana, Chandigarh.
8. The Accountant General, Punjab, Haryana & U.T Chandigarh
9. The Accounts officer, Office of the Accountant General, Himachal Pradesh and Chandigarh at Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

[Signature]
Registrar (Gaz. II)
for Registrar General

Endst No. 9954 /Gaz. II. XVII. I Dated Chandigarh; the 17/05/2021

Copy forwarded for information to all the District & Sessions Judges in the States of Punjab, Haryana and the District and Sessions Judge, Chandigarh

[Signature]
Registrar (Gaz. II)
for Registrar General

Endst No. 9955 /Gaz. II. XVII. I Dated Chandigarh; the 17/05/2021

Three attested copies forwarded to the Controller, Printing and Stationery, Union Territory, Chandigarh for Publication in all the Official Gazettes, Part III, of Punjab Government, Haryana Government and Union Territory, Chandigarh.

[Signature]
Registrar (Gaz. II)
for Registrar General

-2-

Endst. No. 9956 /Gaz.II (12 G) dated 17/05/2021.

Copy of the above is forwarded/uploaded on ISHICO for information and necessary action, if any.

- The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar;
The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges;
PS/PA/Reader/Steno to all Ld. Registrars;
PS/PA/Steno to all Ld. OSDs;
Supdt. Gaz.I Branch;
Supdt. Confidential Branch;
Supdt. Computer Branch;
Supdt. Exclusive Cell and
Supdt. Library Branch, Punjab and Haryana High Court, Chandigarh.

Rajendra
Registrar (Gaz.II)
for Registrar General.

17/05/2021